

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No.317 of 2016**

Smt. Chandar Kala & Others ... **Appellants**
-versus-
Eliyas Ansari & Others ... **Respondents**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN
THROUGH VIDEO CONFERENCING**

For the Appellants : Mr. Arvind Kumar Lall, Advocate
For the Respondents: Mr. G.C. Jha, Advocate

5/ 25.03.2021 On the request of the parties, list this case after Holi holidays.

(Ananda Sen, J.)

Kumar